

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

DFR No. 899 of 2014

Dated : 11th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Chhattisgarh State Power Dis. Co. Ltd. ... Appellant(s)
Versus
Chhattisgarh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Chaudhary
Mr. A. Bhatnagar (Rep.)

ORDER

Registry is directed to number the Appeal and post the matter
for admission on 22.04.2014.

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson